

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2268
ANSWERED ON:03.12.2009
NATIONAL MEAT BOARD
Viswanathan Shri P.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has any proposal to set up National Meat Board and Indian Grapes Processing Board;
- (b) if so, details thereof; and
- (c) the time by which the said Boards are likely to be set up?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI)

(a) & (b): The Government has set up National Meat & Poultry Processing Board (NMPPB) to oversee the growth and further promotion of Meat and Poultry sector in the country. The NMPPB has been registered on 26th March, 2009 under Societies Registration Act, 1860 and has been notified in the Gazette of India extra ordinary vide notification no. 127 dated 20.1.2009. The Board started functioning from the leased accommodation at 7/6, Association of Municipalities and Development Authority, Siri Fort Institutional Area, August Kranti Marg, New Delhi. The NMPPB is an autonomous body and would initially be funded by Government of India for two years and would be managed by the Industry itself. The NMPP Board will have 19 members including CEO of the Board.

The Union Cabinet in its meeting held on 2nd January, 2009 approved establishment of the Indian Grapes Processing Board (IGPB) at Pune, Maharashtra registered under the Societies Act, 1860 to focus on research and development, extension, quality upgradation, market research and information, domestic and international promotion of Indian wine. The IGPB has been notified in the Gazette of India extra ordinary vide notification no. 169 dated 22.1.2009. The Board of IGPB shall consist of Chairman and 14 members including a Convener/ Secretary of the Board.

(c): Does not arise.